

15.50 hrs.

Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2002 (Amendment of paragraph 3).

SHRI K. FRANCIS GEORGE (IDUKKI): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950. "

The motion was adopted.

SHRI K. FRANCIS GEORGE (IDUKKI): I introduce the Bill.

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